Central Administrative Tribunal Principal Bench New Delhi

CP No. 556/2015 in OA No. 1056/2015

New Delhi, this the 28th day of March, 2016

Hon'ble Shri V.N.Gaur, Member (A) Hon'ble Shri Dr. Brahm Avtar Agrawal, Member (J)

1. Smt. Reena Gautam, Aged 49 Years. Working as Headmistress, In Govt. Sec. School for the Deaf B- Block, Kalkaji, New Delhi. R/o 130, Gautam Nagar New Delhi.

.....Applicant

(By Advocate: Mr. Yogesh Sharma)

VERSUS

- 1. Sh. K.K. Sharma, Chief Secretary, New Delhi.
- 2. Sh. Parimal Rai, Secretary, Director of Social Welfare (DSW), Govt.of NCT of Delhi, GLNS Complex, Delhi Gate, Delhi. Respondents

(By Advocate: Mrs. Harvinder Oberoi)

ORDER(Oral)

By Hon'ble Shri V.N. Gaur, Member (A);

Learned counsel for the respondents submits the order dated 01.03.2016 has been passed by the Deputy Director (Admin-I), promoting the applicant to the post of Vice Principal in PB-2 of Rs. 9300-34800 + Grade Pay of Rs.5400/- (Group 'B" Gazetted) with immediate effect.

In view of the above, CP is closed. Notices issued to the respondents are discharged. The Applicant will be at liberty to challenge the same, if she still feels aggrieved.

(Dr. Brahm Avtar Agrawal) Member (J) (V.N.Gaur) Member (A)

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